

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU): (a) and (b) There was no proposal with the Government of India to build a wall along the Pakistan border. The Government has adopted a multi-pronged approach for security arrangements at the Indo-Pakistan Border (IPB). The arrangements include deployment of Border Security Forces (BSF), construction of border fence, construction of border roads, installation of floodlights, construction of Border Out Posts (BOPs), introduction of Hi-Tech surveillance equipments, providing weapons and Specialised Vehicles to Security Forces, etc.

Strength of IPS officers

4559. SHRI K. SOMAPRASAD: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the authorised strength of Indian Police Service (IPS) Officers;
- (b) the basis of calculating the authorised strength of IPS;
- (c) the present strength of IPS;
- (d) how many vacancies are existing in IPS as on date;
- (e) the authorised strength of IPS in Kerala; and
- (f) how many vacancies of IPS are existing in Kerala at present?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU): (a) As on 01.01.2016, total authorised strength of IPS is 4802.

(b) Calculation of authorised strength depends upon functional requirement of a particular cadre. As per rule 4 (2) of IPS Cadre Rules, 1954, the Central Government, ordinarily at the interval of every five years, reviews the strength and composition of each such cadre in consultation with the State Government(s) concerned and revises the authorised strength of the IPS for each Cadre. The authorised strength includes Senior Duty Post, Central Deputation Reserve, State Deputation Reserve, Leave Reserve & Junior Reserve, Training Reserve and Promotion quota.

(c) and (d) As on 01.01.2016, 3894 IPS officers are in-position against authorised strength of 4802. As such, there are 908 vacancies in Indian Police Service as on 01.01.2016.

(e) and (f) The authorised strength of IPS in Kerala is 163 as on 01.01.2016. There are 41 vacancies of IPS existing in Kerala as on 01.01.2016.